Name of the corporate debtor: PREMIER PROTEINS LIMITED

CIN: U15141MP1986PLC003345

Date of commencement of CIRP 01-09-2025 (Commencement Order Dated 28-08-2025)

List of creditors as on: 22-09-2025 (Version 1)

Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons)Regulations, 2016

Sl. No.	Category of creditor		nary of received		ry of claims mitted	Amount of contingent	Amount of claims not	Amount of claims under verification	Details in Annexure	Remar ks, if any
		No. of claims	Amount	No. of claims	Amount of claims admitted	claims	admitted			
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0	0	0	NA	NIL
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0	0	0	NA	NIL
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	3	0	0	0	0	NA	NIL
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	1	14,00,66,611	1	13,94,81,813	0	0	5,84,798	Annexure-I	NIL
5	Operational creditors (Workmen)	28	61,05,178	25	35,63,134	0	0	25,42,044	Annexure- II	NIL
6	Operational creditors (Employees)	4	8,83,442	3	10,06,377	0	0	35,247	Annexure- III	NIL
7	Operational creditors (Government Dues)	1	57,84,216	0	0	0	0	57,84,216	Annexure- IV	NIL
8	Operational creditors (other than Workmen and Employees and Government Dues)	0	0	13	0	0	0	0	NA	NIL
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	NA	NIL
	Total	34	15,28,39,447	45	14,40,51,324	0	0	89,46,305		

*Note - The best estimate of the amount of the claims have been made based on the available information. As per Regulation 14 of the IBBI (CIRP) Regulations 2016, the IRP/RP shall revise the amount of claims admitted, including the estimates, as soon as may be practicable, when he receives additional information warranting such revision.

Navin Khandelwal

Resolution Professional

In the matter of Premier Proteins Ltd IBBI Reg. no. IBBI/IPA-001/IP-P00703/2017-18/11301

AFA valid till 31-12-2025

Process Specific Email ID: ibc.proteins@gmail.com

Registered Email ID: navink25@yahoo.com Address Reg. with IBBI: 206, Navneet Plaza,

Old Palasia, Indore 452018

Annexure-I

Name of the corporate debtor: PREMIER PROTEINS LIMITED

CIN: U15141MP1986PLC003345

Date of commencement of CIRP 01-09-2025 (Commencement Order Dated 28-08-2025)

List of creditors as on: 22-09-2025 (Version 1)

List of Unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in INR)

Sl. No.	Name of creditor	Details of cl	aim received								Amount of any mutual			Remarks ,if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC		dues, that may be set- off		verification	
1	Girdharilal Sugar and Allied Industries Limited	09/09/2025	14,00,66,611	13,94,81,813	Unsecured FC	0	0	Yes	0.00%	NIL	NIL	NIL	5,84,798	
	Total		14,00,66,611	13,94,81,813								0	5,84,798	

^{*}Note - The best estimate of the amount of the claims have been made based on the available information. As per Regulation 14 of the IBBI (CIRP) Regulations 2016, the IRP/RP shall revise the amount of claims admitted, including the estimates, as soon as may be practicable, when he receives additional information warranting such revision.

Annexure-II

Name of the corporate debtor: PREMIER PROTEINS LIMITED

CIN: U15141MP1986PLC003345

Date of commencement of CIRP 01-09-2025 (Commencement Order Dated 28-08-2025)

List of creditors as on: 22-09-2025 (Version 1)

Operational creditors (Workman)

Sl. No.	Name of creditor	Details of cla	im received		•		n admitted	,		Amount of contingent	Amount of any	claim not	Amount of claim under	Remarks , if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security	Amount covered by guarantee	Whether related party?	% voting share in CoC	claim	mutual dues, that may be set- off	admitted	verification	
1	Anil Raikwar	15/09/2025	3,00,000	1,65,767	Workman dues	0	0	No	4.33%	NIL	NIL	0	1,34,233	
2	Babulal Malviy	15/09/2025	95,000	92,867	Workman dues	0	0	No	0.00%	NIL	NIL	0	2,133	
3	Babulal Tawar	15/09/2025	3,75,000	1,70,619	Workman dues	0	0	No	4.46%	NIL	NIL	0	2,04,381	
4	Bheelu Agarwal	15/09/2025	4,54,000	1,66,358	Workman dues	0	0	No	4.35%	NIL	NIL	0	2,87,642	
5	Dinesh Parihar	15/09/2025	1,00,000	86,324	Workman dues	0	0	No	0.00%	NIL	NIL	0	13,676	
6	Gitabai	15/09/2025	2,75,000	-	Workman dues	0	0	No	0.00%	NIL	NIL	0	2,75,000	
7	Gokul Pawar	15/09/2025	3,50,000	1,66,490	Workman dues	0	0	No	4.35%	NIL	NIL	0	1,83,510	
8	Jamnalal Rathore	15/09/2025	98,000	71,031	Workman dues	0	0	No	0.00%	NIL	NIL	0	26,969	
9	Kailash Chouhan	15/09/2025	2,30,559	1,86,019	Workman dues	0	0	No	4.86%	NIL	NIL	0	44,540	
10	Kailash Parihar	15/09/2025	1,00,000	74,375	Workman dues	0	0	No	0.00%	NIL	NIL	0	25,625	
11	Kailash Rathore	15/09/2025	2,34,557	1,93,971	Workman dues	0	0	No	5.07%	NIL	NIL	0	40,586	
12	Madan Lal	15/09/2025	-	-	Workman dues	0	0	No	0.00%	NIL	NIL	0	-	
13	Mangilal Davilal	15/09/2025	1,59,900	1,57,145	Workman dues	0	0	No	4.11%	NIL	NIL	0	2,755	

Sl. No.	Name of creditor	Details of claim received			Det	ails of clair	n admitted		Amount of contingent		Amount of claim not	Amount of claim under	Remarks	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security	Amount covered by guarantee	Whether related party?	% voting share in CoC	claim	mutual dues, that may be set- off	admitted	verification	
14	Manisingh Soulanki	15/09/2025	3,05,575	1,64,591	Workman dues	0	0	No	4.30%	NIL	NIL	0	1,40,984	
15	Manohar Bamaniya Sardar	15/09/2025	2,30,554	1,74,370	Workman dues	0	0	No	4.56%	NIL	NIL	0	56,184	
16	Manohar Lal Dave	15/09/2025	-	-	Workman dues	0	0	No	0.00%	NIL	NIL	0	-	
17	Manohardas	15/09/2025	2,50,459	1,67,232	Workman dues	0	0	No	4.37%	NIL	NIL	0	83,227	
18	Mishrilal Solanki	15/09/2025	2,75,000	1,77,556	Workman dues	0	0	No	4.64%	NIL	NIL	0	97,444	
19	Nagji Ram Malviya	15/09/2025	3,45,000	1,63,771	Workman dues	0	0	No	4.28%	NIL	NIL	0	1,81,229	
20	Radhe Shyam Malviya	15/09/2025	1,00,000	71,009	Workman dues	0	0	No	0.00%	NIL	NIL	0	28,991	
21	Rajaram Agrawal	15/09/2025	2,75,321	2,20,707	Workman dues	0	0	No	5.77%	NIL	NIL	0	54,614	
22	Rambhau Ganesh	15/09/2025	3,00,000	1,43,232	Workman dues	0	0	No	3.74%	NIL	NIL	0	1,56,768	
23	Ramesh Gurjar	15/09/2025	95,000	73,291	Workman dues	0	0	No	0.00%	NIL	NIL	0	21,709	
24	Santosh Kumar Geed	15/09/2025	2,34,557	1,83,081	Workman dues	0	0	No	4.78%	NIL	NIL	0	51,476	
25	Shankar Lal Malviya	15/09/2025	2,50,000	1,55,291	Workman dues	0	0	No	4.06%	NIL	NIL	0	94,709	
26	Sunil Kumawat	15/09/2025	96,000	73,461	Workman dues	0	0	No	0.00%	NIL	NIL	0	22,539	
27	Gopal Chawada	15/09/2025	2,50,000	89,013	Workman dues	0	0	No	0.00%	NIL	NIL	0	1,60,987	
28	Ganpat Chauhan	15/09/2025	3,25,696	1,75,563	Workman dues	0	0	No	4.59%	NIL	NIL	0	1,50,133	
	Total		61,05,178	35,63,134					76.61%			0	25,42,044	

*Note - The best estimate of the amount of the claims have been made based on the available information. As per Regulation 14 of the IBBI (CIRP) Regulations 2016, the IRP/RP shall revise the amount of claims admitted, including the estimates, as soon as may be practicable, when he receives additional information warranting such revision.

Annexure-III

Name of the corporate debtor: PREMIER PROTEINS LIMITED

CIN: U15141MP1986PLC003345

Date of commencement of CIRP 01-09-2025 (Commencement Order Dated 28-08-2025)

List of creditors as on: 22-09-2025 (Version 1)

Operational creditors (Employees)

Sl. No.	Name of creditor	Details of clair	n received		Do	etails of claim	admitted	of	Amount of any	Amount of claim not	Amount of claim under	Remarks , if any		
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC	continge nt claim		admitted	verification	
1	Tarachand Jain	15/09/2025	1,18,476	1,12,516	Employee dues	0	0	No	2.94%	NIL	NIL	0	5,960	
2	Hemant Vyavahare	15/09/2025	2,75,000	4,03,560	Employee dues	0	0	No	10.55%	NIL	NIL	0	0	
3	Hansa Nagar	15/09/2025	1,40,635	1,11,348	Employee dues	0	0	No	0.00%	NIL	NIL	0	29,287	
4	Achal Kumar Gupta	15/09/2025	3,49,331	3,78,953	Employee dues	0	0	No	9.90%	NIL	NIL	0	0	
	Total		8,83,442	10,06,377					23.39%			0	35,247	

^{*}Note - The best estimate of the amount of the claims have been made based on the available information. As per Regulation 14 of the IBBI (CIRP) Regulations 2016, the IRP/RP shall revise the amount of claims admitted, including the estimates, as soon as may be practicable, when he receives additional information warranting such revision.

Annexure-IV

Name of the corporate debtor: PREMIER PROTEINS LIMITED

CIN: U15141MP1986PLC003345

Date of commencement of CIRP 01-09-2025 (Commencement Order Dated 28-08-2025)

List of creditors as on: 22-09-2025 (Version 1)

List of operational creditors (Government Dues)

(Amount in INR)

Sl. No.	Name of cre ditor	Details of cl	aim received							Amount of conti- ngent	Amount of any mutual dues, that	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security	Amount covered by guar- antee	Whether related party?	% of Voting share in CoC	claim	may be set-off			
1	OFFICE OF THE ASSISTANT COMMISSIONER GST & CENTRAL EXCISE	12/09/2025	57,84,216	0	Operational dues	NIL	NIL	NO	NIL	NIL	NIL	NIL	57,84,216	
	Total		57,84,216	0									57,84,216	

*Note - The best estimate of the amount of the claims have been made based on the available information. As per Regulation 14 of the IBBI (CIRP) Regulations 2016, the IRP/RP shall revise the amount of claims admitted, including the estimates, as soon as may be practicable, when he receives additional information warranting such revision.